

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P (IB) No.745/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> SEPTEMBER, 2018, 10:30 A.M.**

Name of the Company		K N Choudhury-Vs-Nuddea Plantations Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MADHUSUDAN SARKER Applicant

2. MOUSAMJIT SARKER Applicant Mousamjit  
10/9/18

1. Biplab Sone, Corporate Debtors ~~B Sone~~  
Adv.  
10/9/18

**ORDER**

Ld. Counsel for Operational Creditor and Corporate Debtor is present.

Ld. Counsel for the applicant heard in part. However, bank certificate or statement of bank account are not seen produced. Ld. Counsel for applicant seeks time to produce the same. Time is granted.

List it for further consideration on 08/10/2018.

Sd

(Jinan K.R.)  
Member (J)